NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.02,2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.03/09/HDB/2018
NAME OF THE COMPANY .	Ceasan Glass Private Limited
NAME OF THE PETITIONER(S)	Omega Glass private Limited
NAME OF THE RESPONDENT(S)	Ceasan Glass Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
GUNRSS ASholy	21 41-	GUNISS VATORIAS	Cokeny
Varaprased Juny	Advocate	9 11 291.12	<i>P</i>
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr.S.V.Vanshi Krishna and Mr. Ashoka Juneja, Learned Counsel for the Petitioner and Mr.GVNRSSS Varaprasad and Mr.N.Bale Bhaskara Rao, Learned Counsel for the Respondent.

Learned Counsel for the Respondent Company has already paid 25 Lakhs in the month of September 2017 out of the outstanding amount due. Both the learned counsel have promised to settle the issue amicably and sought time.

Post the case on 12.03.2018.

Member (T)

Member (J)